

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Sitting Roster of Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 1st of May, 2022 to 29th May, 2022.

ORDER

No: 13836 /RG

Dated: 27.04.2022

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 1st of May to 29th May, 2022:

Srinagar Wing	Jammu wing
Hon'ble the Chief Justice	Hon'ble Mr. Justice Dhiraj Singh Thakur
Hon'ble Mr. Justice Ali Mohammad Magrey	Hon'ble Mr. Justice Tashi Rabstan
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mrs. Justice Sindhu Sharma
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Rajnesh Oswal
Hon'ble Mr. Justice Sanjay Dhar	Hon'ble Mr. Justice Javed Iqbal Wani
Hon'ble Mr. Justice Puneet Gupta	Hon'ble Mr. Justice Mohan Lal
Hon'ble Mr. Justice Mohd. Akram Chowdhary	Hon'ble Mr. Justice Rahul Bharti
Hon'ble Ms. Justice Moksha Khajuria Kazmi	

By Order


(Sanjeev Gupta)
Registrar General

No: 13837-60/RG

Dated: 27.04.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
.....for information.
5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
.....for information and necessary action.
6. In-charge NIC for uploading the same on the official website of High Court of J&K.
7. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.


Registrar General